

**DATE FIXED ON MENTION SLIPS RECEIVED THROUGH E-MAIL BEFORE
COURT NO. 1**

SL NO.	CASE NO.	DATE FIXED FOR	NAME OF ADVOCATE
1.	WPT 447/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
2.	WPT 454/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
3.	WPT 409/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
4.	WPT 411/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
5.	WPT 437/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
6.	WPT 436/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
7.	WPT 435/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
8.	WPT 434/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
9.	WPT 555/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
10.	WPT 554/2022	IF DEFECT FREE FIXED FOR	Ms. Amrita Sinha
11.	WPT 553/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha
12.	WPT 552/2022	IF DEFECT FREE FIXED FOR 23.02.2022	Ms. Amrita Sinha

MENTIONING REPORT COURT NO 03**Date : 21/02/2022**

S No.	CASE TYPE	CASE NO.	REMARKS
1	WP(S)	447/2019	23/02/2022
2	WP(S)	5316/2021	23/02/2022
3	WP(S)	2193/2021	23/02/2022
4	WP(S)	1945/2019	28/02/2022
5	WP(S)	390/2017	28/02/2022
6	WP(S)	3802/2021 with IA 950/2022	28/02/2022
7	WP(S)	4403/2021	28/02/2022
8	WP(S)	617/2018	03/03/2022
9	WP(S)	3220/2021	03/03/2022
10	WP(S)	5170/2021	03/03/2022
11	WP(S)	1810/2020	03/03/2022
12	WP(S)	465/2022	03/03/2022
13	WP(S)	475/2016	07/03/2022
14	WP(S)	688/2022 alongwith WPS 3497/2020	07/03/2022

LIST AND COMPUTER

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 21-02-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	WPC	842/2021	Allowed for 28-02-2022	
2	WPT	637/2022	Allowed for 28-02-2022	
3	WPT	619/2022	Allowed for 24-02-2022	
4	WPT	568/2022	Allowed for 24-02-2022	
5	WPT	4811/2021	Allowed for 24-02-2022	
6	WPT	4812/2021	Allowed for 24-02-2022	
7	WPT	4463/2021	Allowed for 24-02-2022	
8	WPT	620/2022	Allowed for 24-02-2022	
9	WPT	521/2022	Allowed for 24-02-2022	
10	WPT	520/2022	Allowed for 24-02-2022	
11	FA	231/2017	Please mention it before appopriate bench	
12	WPS	3467 / 2018 + 1	PENDING	
13	CR.A (DB)	38/2021	Allowed for 22-02-2022	
14	C.REV	40/2021	PENDING	Allowed for 22-02-2022
15	CR.A(DB)	1553/2017	PENDING	Allowed for 22-02-2022
16	CR.A (DB)	215/2019	PENDING	Allowed for 24-02-2022
17	CR.A(DB)	613/2018	PENDING	Allowed for 24-02-2022
18	CR.A (DB)	189/2019	PENDING	Allowed for 24-02-2022
19	CR.A(DB)	866/2018	PENDING	Allowed for 24-02-2022
20	LPA	007/2021	Allowed for 02-03-2022	
21	F.A.	15/2021	PENDING	Please mention it before appopriate bench
22	WPT	1949/2021	PENDING	Allowed for 02-03-2022

MENTIONING REPORT COURT NO 19**Date : 21/02/2022**

S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	5528/06	LIST IN USUAL COURSE
2	WPL	1383/16	LIST IN USUAL COURSE
3	WPC	6316/09	LIST IN USUAL COURSE
4	WPC	7809/11	LIST IN USUAL COURSE
5	WPC	2133/16	LIST IN USUAL COURSE
6	WPC	2638/20	LIST FOR FRESH FILING IF DEFECT FREE
7	WPL	2787/19	LIST IN USUAL COURSE
8	CMP	366/21	FIX FOR 25-02-2022
9	SA	245/19	REJECTED

MENTIONING REPORT COURT NO 14

Date : 21/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	Cr. Rev.	352/21	24-02-2022
2	Cr. Rev.	72/22	24-02-2022
3	Cr. Rev.	539/21	24-02-2022
4	Cr. Rev.	693/21	24-02-2022
5	Cr. Rev.	296/21	24-02-2022
6	Cr. Rev.	406/19	24-02-2022
7	Cr. Rev.	517/21	24-02-2022
8	Cr. Rev.	52/22	24-02-2022
9	Cr. Rev.	1077/19	24-02-2022
10	Cr. Rev.	541/21	24-02-2022
11	Cr. Rev.	661/21	24-02-2022
12	Cr. Rev.	634/20	24-02-2022
13	Cr. Rev.	964/19	25-02-2022
14	Cr. Rev.	702/20	25-02-2022
15	Cr. Rev.	864/19	25-02-2022
16	Cr. Rev.	59/22	25-02-2022
17	Cr. Rev.	460/21	25-02-2022
18	Cr. Rev.	07/22	25-02-2022
19	Cr. Rev.	628/21	25-02-2022
20	Cr. Rev.	701/20	25-02-2022
21	Cr. Rev.	162/21	25-02-2022
22	Cr. Rev.	20/20	25-02-2022
23	Cr.A (SJ)	24/22	28-02-2022
24	Cr.A (SJ)	44/22	28-02-2022
25	Cr.A (SJ)	523/20	28-02-2022
26	Cr.A (SJ)	562/21	28-02-2022
27	Cr.A (SJ)	989/19	28-02-2022
28	Cr.A (SJ)	30/22	28-02-2022
29	Cr.A (SJ)	338/20	28-02-2022
30	Cr.A (SJ)	296/21	28-02-2022
31	Cr.A (SJ)	556/21	28-02-2022
32	Cr.A (SJ)	473/21	28-02-2022
33	Cr.A (SJ)	543/21	28-02-2022
34	Cr.A (SJ)	66/22	28-02-2022
35	Cr.A (SJ)	267/21	REJECTED (NO I.A. FILED)
36	Cr. Rev.	1659/17	REJECTED (DISMISSED AS WITHDRAWN ON 14-09-2021)
37	Cr. Rev.	447/20	REJECTED (P C ACT MATTER)

MENTIONING REPORT COURT NO 09

Date : 21/02/2022

S.NO	CASE TYPE	CASE NO.	Remarks
1	Cr.M.P.	2128/20	List if defect free
2	Cr.M.P.	3127/21	List if defect free
3	Cr.M.P.	2178/21	List if defect free
4	Cr.M.P.	2022/21	List if defect free
5	Cr.M.P.	2555/21	List if defect free
6	Cr.M.P.	225/22	List if defect free
7	Cr.M.P.	3491/21	List if defect free
8	Cr.M.P.	3457/21	List if defect free
9	Cr.M.P.	395/22	List if defect free
10	Cr.M.P.	174/22	List if defect free
11	Cr.M.P.	161/22	List if defect free
12	Cr.M.P.	339/22	List if defect free
13	Cr.M.P.	151/22	List if defect free
14	Cr.M.P.	2941/21	List if defect free
15	Cr.M.P.	30/22	List if defect free
16	Cr.M.P.	2048/16	In Usual Course
17	Cr.M.P.	2856/17	In Usual Course
18	Cr.M.P.	1823/18	In Usual Course
19	Cr.M.P.	2508/18	In Usual Course
20	Cr.M.P.	3956/18	In Usual Course
21	Cr.M.P.	681/16	In Usual Course
22	Cr.M.P.	2318/16	In Usual Course
23	Cr.M.P.	3239/17	In Usual Course
24	Cr.M.P.	1555/21	In Usual Course
25	Cr.M.P.	2144/21	In Usual Course
26	Cr.M.P.	2169/21	In Usual Course
27	Cr.M.P.	2043/17	In Usual Course
28	Cr.M.P.	2040/17	In Usual Course
29	Cr.M.P.	2020/17	In Usual Course
30	Cr.M.P.	2042/17	In Usual Course
31	Cr.M.P.	2291/21	In Usual Course
32	Cr.M.P.	1837/20	In Usual Course
33	Cr.M.P.	2000/18	In Usual Course
34	Cr.M.P.	1259/21	In Usual Course
35	W.P.(Cr.)	420/21	List if defect free
36	W.P.(Cr.)	441/21	List if defect free
37	W.P.(Cr.)	341/21	List if defect free
38	W.P.(Cr.)	319/20	List if defect free
39	W.P.(Cr.)	141/21	In Usual Course
40	W.P.(Cr.)	160/21	In Usual Course
41	W.P.(Cr.)	201/20	In Usual Course
42	Tr. Pet.(Cr.)	08/21	In Usual Course
43	Cr.M.P.	F.No. 4337/22	Rejected
44	Cr.M.P.	1916/14	Rejected
45	Cr.M.P.	1253/21	Rejected
46	Cr.M.P.	1561/19	Rejected
47	Cr.M.P.	2743/20	Rejected

MENTIONING REPORT COURT NO 10

Date : 21/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	MA	640/18	NEXT WEEK
2	MA	357/19	NEXT WEEK
3	MA	280/20	NEXT WEEK
4	MA	113/21	NEXT WEEK
5	SA	145/18	NEXT WEEK
6	SA	150/19	24-02-2022

MENTIONING REPORT COURT NO 13

Date : 21/02/2022

S.NO	CASE TYPE	CASE NO.	REMARKS
1	WPC	260/22	07-03-2022
2	WPC	740/22	09-03-2022
3	WPC	4046/22	21-03-2022
4	WPC	3296/19	AFTER 4 WEEK
5	WPC	4587/21	AFTER 4 WEEK
6	WPC	470/22	AFTER 4 WEEK
7	WPC	1412/21	AFTER 4 WEEK
8	WPC	292/22	AFTER 4 WEEK
9	WPC	3879/21	AFTER 4 WEEK
10	WPC	2598/21	AFTER 4 WEEK
11	WPC	2335/20	USUAL COURSE
12	WPC	3194/21	USUAL COURSE
13	WPC	1762/21	USUAL COURSE
14	WPC	5603/19	USUAL COURSE
15	WPC	6210/19	USUAL COURSE
16	WPC	3254/20	USUAL COURSE
17	WPC	326/20	USUAL COURSE
18	WPC	594/20	USUAL COURSE
19	WPC	5220/18	USUAL COURSE
20	WPC	2514/18	USUAL COURSE
21	WPC	5178/21	NOT CONSIDERED AS STATEMENT REGARDING INFORMATION TO THE OTHERSIDE HAS NOT BEEN GIVEN
22	WPC	5008/21	
23	WPC	2560/21	AS PER LAST JUDICIAL ORDER
24	C REV	64/21	11-03-2022
25	CMP	62/22	04-03-2022
26	CMP	67/22	AFTER 2 WEEK
27	CMP	469/21	AFTER 2 WEEK
28	CMP	27/22	AFTER 4 WEEK